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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.438 OF 2003
in
O.A. No.1614 OF 2003

New Delhi, this the 28th day of April, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Smt. Santosh Kapoor,
W/o Shri Nirmal Kapoor,
R/o 87, Sharda Apartments,
Pritampura, Delhi-34.

....Applicant

(By Advocate : Shri Yogesh Sharma)

versus

Shri Rajinder Kumar,
Director,
Directorate of Education,
Govt. of NCT of Delhi,
Old Sectt., Delhi.

....Respondent

(By Advocate : Shri George Paracken)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Respondents have complied with directions of this court dated 29.1.2004 vide Annexure R-1 dated 28.2.2004. For the delay in implementation of directions of this court, respondents have expressed regrets and unconditional apology.

2. Contempt Petition is dropped. Notices to the respondents are discharged.

S. Raju

(SHANKER RAJU)
MEMBER (J)

V.K. Majotra

(V.K. MAJOTRA)
VICE CHAIRMAN (A)

cc.